

**COURT- 2**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APL No. 245 OF 2018 & IA No. 981 OF 2018 & IA No. 1605 OF 2018**

**Dated: 18th October, 2019**

**In the matter of:**

**Maharashtra State Electricity Distribution Company Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission .... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **14.01.2020**.

**Court Master**

NR